

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116- IA/176(AHM)2022
ITEM No.117- IA/384(AHM)2022 in
CP(IB) 685 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on ..05/09/2022

Coram:

Dr.Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Harshil Patel, Adv.for Mr. Lalit M Patel, Adv. Mr.
Abhishek Anand, Adv. a.w. Mr. Sahil Bhatia, Adv.(IA No.
384 of 2022)

For the Respondent

:Mr. Abhishek Anand, Adv. a.w. Mr. Sahil Bhatia, Adv.(IA
No. 176 of 2022)

ORDER

IA/176(AHM)2022

This application is filed by HDFC Bank Ltd directing RP to return sum of Rs. 2 lakhs.
The reply is filed. The pleadings are complete.

IA/384(AHM)2022

This application is filed by the RP against the CoC claiming the fees.

Learned counsel for the CoC submitted that his contention in Application No.
176 of 2022 is same and hence the same may be considered as reply in IA No. 384
of 2022. We direct the learned counsel for the CoC to provide pursis for the same
facts.

The pleadings in both the matter are held to be completed.

Both matters stand adjourned to 31.10.2022.

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)